

GOVERNMENT OF ODISHA  
FINANCE DEPARTMENT

No. 6432 / F  
FIN-OBFA-PPOMU-0006/2019

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Dated: 28.02.2023

ORDER

**Subject: Debarment of Infrastructure Development Consultants (IDC), Bhopal**

Finance Department, Government of Odisha had entered into a contract on 02.12.2020 with IDC, Bhopal to conduct a study titled "**Impact assessment of Periodical Maintenance of Rural Roads in Odisha**". The deliverables submitted by IDC, Bhopal were found to be of unacceptable quality despite adequate opportunities given to the Consultant for completion of the study.

In view of non-achievement of the required deliverables under the Contract within the stipulated timeline and non-receipt of any response to the show cause notice no. 26245/F, Dated: 21.10.2022 from the Consultant, the Competent Authority after careful consideration of all aspects and information available on records and in accordance with the provision under Office Memorandum 37323/F, Dated.30.11.2018 read in conjunction with the Manual for Procurement of Consultancy & Other Services, 2017 issued by Department of Expenditure, Ministry of Finance, Government of India has decided to debar Infrastructure Development Consultants (IDC), Bhopal for breach of contract for performance below specified standards. Accordingly, Infrastructure Development Consultants (IDC), Bhopal is debarred from participating or bidding for any consultancy / work to be undertaken by Government of Odisha or transacting business with Government of Odisha either directly in the name or indirectly under different name or title for a period of two years w.e.f. the date of issuance of this order.

All Administrative Departments and subordinate offices, autonomous organisations and PSUs under their administrative control may bring it to the notice of all concerned that Infrastructure Development Consultants (IDC), Bhopal has been debarred for a period of two years w.e.f. the date of issuance of this order from participating or bidding for any consultancy/work to be undertaken by Government of Odisha or transacting business with Government of Odisha either directly in the name or indirectly under different name or title.

*D. Biswal*  
Additional Secretary to Government

Memo No: 6433 / F,

Dated: 28.02.2023

Copy forwarded to Additional Chief Secretaries/Principal Secretaries/Commissioner-cum-Secretaries of all Departments for favour of kind information and necessary action of the Department. It is further requested to bring to the notice of all the concerned regarding debarment of the Consultant Infrastructure Development Consultants (IDC), Bhopal.

NUM 28/2/23

Deputy Secretary to Government

Memo No: 6434 / F,

Dated: 28.02.2023

Copy forwarded to Senior Private Secretary to Principal Secretary to Government, Finance Department for kind information of Principal Secretary.

NUM 28/2/23

Deputy Secretary to Government

Memo No: 6435 / F,

Dated: 28.02.2023

Copy forwarded to Private Secretary to Principal Secretary to Government, Rural Development Department for kind information of Principal Secretary.

NUM 28/2/23

Deputy Secretary to Government

Memo No: 6436 / F,

Dated: 28.02.2023

Copy forwarded to EIC (Rural Works), Rural Development Department, Government of Odisha for kind information.

NUM 28/2/23

Deputy Secretary to Government

Memo No: 6437 / F,

Dated: 28.02.2023

Copy forwarded to FA cum Additional Secretary to Government, Rural Development Department, Government of Odisha for kind information.

NUM 28/2/23

Deputy Secretary to Government

Memo No: 6438 / F,

Dated: 28.02.2023

Copy forwarded to the Chief Engineer, E-Procurement Cell for information and necessary action

NUM 28/2/23

Deputy Secretary to Government

Memo No. 6439 / F,

dated 28.02.2023

Copy forwarded to all Public Sector Undertakings/ Cooperative Institutions/ autonomous organisations for information & necessary action.

NUM 28/2/23

Deputy Secretary to Government

Memo No: 6440 / F,

Dated: 28.02.2023

Copy forwarded to the Deputy Secretary to Government, Information and Technology Department, Odisha, Bhubaneswar for information. He is requested to publish the fact regarding debarment of the above named Consultant in the website of Government of Odisha.

*MUM* 28/2/23

Deputy Secretary to Government

Memo No: 6441 / F,

Dated: 28.02.2023

Copy forwarded to Mr. Subhash Chandra Nigam, INFRASTRUCTURE DEVELOPMENT CONSULTANTS (IDC), Plot No: 20, AMALTAS, Phase-3, Near Chunna Bhatti Police Station, Chuna Bhatti, BHOPAL, PIN- 462016 Email: [idcbhopal@gmail.com](mailto:idcbhopal@gmail.com) for information.

*MUM* 28/2/23

Deputy Secretary to Government

Memo No: 6442 / F, Dated: 28.02.2023

Copy forwarded to the Team Leader (PPOMU), MDRAFM Campus, Chandrasekharpur, Bhubaneswar – 751023, Email: [tppomu@gmail.com](mailto:tppomu@gmail.com) for information and necessary action.

*MUM* 28/2/23

Deputy Secretary to Government

Memo No: 6443 / F, Dated: 28.02.2023

Copy forwarded to FID, Finance Department for hoisting of the order in the Finance Department Website.

*MUM* 28/2/23

Deputy Secretary to Government